

M/s Deepan Misra (1)
R.N. Nain
A. Deo
B.S. Tripathy
M.P.S. Ray
R. Rath

(C)

THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK

Mr. Ashok Mishra

O.A./T.A./R.A. No. 411 1995

B. K. Sahu Applicant (s)

Versus

Union of India Respondent (s)

Sr. No	Date	Orders	Office note as to action (if any) taken on order
1	27-7-95	REGISTER <i>[Signature]</i> Registrar The O.A. is permitted to be withdrawn and is dismissed as such. Shri Ashok Misra is present. <i>[Signature]</i> MEMBER (ADMN.) <i>[Signature]</i> MEMBER (JUDL.)	O.P.O. of 26.7.95 is filed. <i>[Signature]</i> 26.7.95 In this application of 19, the Applicant has prayed for a direction to consider his case for the post of Edasm. For Registrar. <i>[Signature]</i> 26.7.95 <i>[Signature]</i> 26.07.95 Registrar <i>[Signature]</i> For admission and stay. <i>[Signature]</i> 26/7 Bench